

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/124/2017  
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. Padmanabha	PCS & W. Peller	
B. Srinath	for Respondent	B. Srinath
<del>Mr. Pashod Vardha</del>		
<del>Sr. Advocate</del>		
for		

**ORDER**

PCS representing the applicant present. Representative of ROC present and  
prayed for time to file report. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc